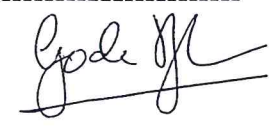


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	GODA RAGHAVAN ANIRUDH KRISHNAN	Counsel for Pet.	

ORDER

Counsel for Petitioner present. No representation on behalf of the Counsel for Respondent. Counsel for Respondent prayed time for making submission. At request, time is enlarged. Put up on 15.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)